

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 598
TO BE ANSWERED ON FEBRUARY 04, 2021**

ARHCs IN MAHARASHTRA

NO. 598. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of Government buildings which are being used under the Affordable Rental Housing Complexes (ARHCs) scheme for migrants workers/ urban poor in the cities of Maharashtra;**
- (b) the number of new ARHCs whose construction have been started in Maharashtra;**
- (c) the number of migrant workers/urban poor residing in each of the complex in the city of Maharashtra; and**
- (d) the steps being taken to ensure that adequate social distancing is followed in such complexes to prevent the spread of COVID-19?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d): Scheme for Affordable Rental Housing Complexes (ARHCs), a sub-scheme under Pradhan Mantri Awas Yojana - Urban (PMAY-U), for providing accommodation at affordable rent to urban migrants/poor has been launched on 31.07.2020. States/Union Territories (UTs)/Urban Local Bodies (ULBs) will select the Concessionaire through Request for Proposal (RFP) for developing existing Government funded vacant housing complexes to be used as ARHCs for a period of 25 years under Repair/Retrofit, Develop,

Operate and Transfer (RDOT) on Public Private Partnership (PPP) Mode under Model-1. States/ UTs including State of Maharashtra are currently identifying existing vacant Government buildings which are readily available for converting into ARHCs after making them livable under Model-1.

Under Model-2, Expression of Interest (Eoi) has been issued to invite applications from Public/Private Entities to construct, operate and maintain ARHCs on their own available vacant land. The last date of submitting application is March 11, 2021 after which ARHCs will be constructed.
